

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

17.07.2012

OA No. 460/2012 with MA 198/2012

Mr. Rajvir Sharma, Counsel for applicant.

The applicants have filed this OA against the order dated 04.09.1996 (Annexure A/1) whereby the panel was declared ignoring the name of the applicant. He has also challenged the order dated 13.09.1996 (Annexure A/2) whereby the order of promotion and posting was issued. The applicants have submitted a legal notice for demand of justice dated 12.04.2012 in this regard, which is pending for consideration.

Having heard the learned counsel for the applicants and on perusal of the documents on record, the respondents are expected to decide the legal notice for demand of justice of the applicant dated 12.04.2012 expeditiously in accordance with the provisions of law.

With these observations, the OA is disposed of with no order as to costs.

Since the OA is disposed of, the MA No. 198/2012 also stands disposed of accordingly.

*Anil Kumar*  
(Anil Kumar)

Member (A)

*K. S. Rathore*  
(Justice K.S.Rathore)  
Member (J)

*ahq*